

year 1962-63 is being scrutinised keeping in view the emergency.

(b) The University Grants Commission have decided to postpone, wherever possible, construction of new buildings and to effect economy on buildings that are already under construction. The decision will be applicable to all the Universities.

Naga Hostiles

1042. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Armed Naga hostiles ambushed near Mao a civilian motor convoy going from Imphal to Dimapur under armed escort on 4th January, 1963;

(b) if so, the number of casualties involved in the incident; and

(c) what action has been taken by the Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). On the morning of the 4th January, 1963, a civilian motor convoy proceeding from Imphal to Dimapur under armed escort was ambushed by armed Naga hostiles who fired upon the convoy. The escort party returned the fire. During the exchange of fire two civilian passengers were injured. Both the injured persons are reported to be safe.

(c) A case under section 148 149 307 I.P.C. and 25 Indian Arms Act has been registered and is under investigation. Civilian motor convoys from Imphal to Dimapur are provided with armed escort in the disturbed areas.

Dead Bodies Recovered at Delhi Railway Station

1043. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether two unidentified bodies were seized by the railway police from a bogey in the shunting yard of

the Delhi Main Railway Station on the 18th December, 1962;

(b) whether their identity has been established; and

(c) whether any enquiry has been made into the matter and if so, the findings thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Not as yet.

(c) The information is being collected and will be laid on the Table of the House in due course.

Gas and Pipe Line in Gujarat Oil Fields

1044. Shri D. J. Naik: Will the Minister of Mines and Fuel be pleased to state:

(a) whether contract of laying gas and pipe line in Gujarat Oil Fields has been given; and

(b) if so, to whom?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). No contracts for laying trunk pipelines for oil and gas in Gujarat have so far been awarded. Six or seven pipelines for transporting gas, crude oil and products are to be built in Gujarat and it is proposed to entrust the work to SNAM, one of the ENI companies. Discussions about the rates for executing the work are in progress. Meanwhile, a contract for the design of the pipeline has been entered into by Indian Refineries Limited with SNAM.

Educational Facilities to Children of Army Personnel

1045. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of India as well as the State Governments have announced that free education would be impart-